Serial number Brief order, mentioning How Complied with of order and reference, if necessary and date of compdaté lince Hon.Mr. Justice B. C. Saksena, VC 5.7.95. Hon.Mr. S. Das Gupta, A.M. Learned counsel for the applicant is on illness. List on 14.8.1994, alongwith the record of O.A. No. 4523/94. A. M.

(4) 14.8.95

Hon, Mr. Justice B.C. Saksena, V.C.

Hon, Mr. S. Das Gupta, Member (A)

Shri Anand Kumar learned counself or the applicant states that he does not want to press the contempt petition. It has rendered infructuous. The contempt petition is accordingly disposed of.

W. A.M.

Bol